

PATNA HIGH COURT, PATNA**NOTIFICATION****The 23rd December, 2022**

No. 475A : As per Resolution no. **9154** dated **28.09.2022** of the Finance Department, Government of Bihar, Patna in respect of pay revision of the Officers of Bihar Judicial Service and the State Government resolution dated **17.09.2018** issued by the General Administration Department of the State Government regarding admissibility of Selection Grade / Super time Scale of Pay in the category of District Judges, the following District and Sessions Judge / Additional District and Sessions Judge ranked officers (retired/serving) are granted Selection Grade Scale of pay of Rs. **163030-219090 (J-6)** (revised) with effect from the dates mentioned against their respective name, in column no.3.

Sl. No.	Name of the officers with designation and present place of posting.	Date of Promotion in Selection Grade Scale of Pay.
1.	2.	3.
1.	Sri Vinod Kumar Tiwary, District and Sessions Judge, Darbhanga.	31.07.2020
2.	Sri Om Prakash Singh, Registrar, State Commission, Consumer Protection, Patna.	31.07.2020
3.	Sri Brajesh Narain Mishra, Additional District and Sessions Judge (Retired), Aurangabad.	21.07.2020
4.	Sri Raman Kumar, Additional District and Sessions Judge (Retired), Araria.	29.07.2020
5.	Sri Ved Prakash Singh, Additional District and Sessions Judge (Retired), Rosera (Samastipur).	14.07.2020
6.	Sri Gyanendra Kumar Srivastava, Additional District and Sessions Judge (Retired), Sheikhpura	20.07.2020
7.	Sri Raj Kishore Pandey, Additional District and Sessions Judge (Retired), Dalsingsarai (Samastipur).	16.07.2020

8.	Sri Rajendra Chaubey, Additional District and Sessions Judge (Retired), East Champaran at Motihari	16.07.2020
9.	Sri Rajneesh Kumar Srivastava, District and Sessions Judge, Aurangabad.	16.07.2020
10.	Sri Ashok Kumar Gupta- II, Additional District and Sessions Judge (Retired), Barh (Patna).	15.07.2020
11.	Sri Rakesh Kumar Mishra, Additional District and Sessions Judge (Retired), Vaishali at Hajipur	15.07.2020
12.	Sri Satyendra Pandey, District and Sessions Judge, Vaishali at Hajipur.	18.07.2020
13.	Sri Jay Prakash, Principal Judge, Family Court, Lakhisarai.	28.07.2020
14.	Sri Rajesh Kumar III, Principal Judge, Family Court, Kaimur at Bhabhua (under orders of transfer and posting as District and Sessions Judge, Sitamarhi)	25.07.2020
15.	Sri Shobhakant Mishra, Additional District and Sessions Judge (Retired), Bhagalpur.	31.07.2020
16.	Sri Braj Mohan Singh, Principal Judge, Family Court, Madhepura.	28.07.2020
17.	Sri Rakesh Malviya, Director, Bihar Judicial Academy, Patna. (under orders of transfer and posting as District and Sessions Judge, Gopalganj)	22.07.2020

By order of the High Court,

Sd/- Rupesh Deo

Registrar General

Memo No. 78832-78844 / Dated, Patna the 24th December, 2022

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G. A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T. cum C.P.C., Patna High Court, Patna / J.R.- cum - P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Section Officer, Judicial Officers Service Record Room, High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.



Registrar General